

**Upward Adjustment in the State Plan of West Bengal**

256. SHRI GURUDAS DAS GUPTA :

SHRI SURAJ PRASAD. —

SHRI CHATURANAN MISHRA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the West Bengal Government has asked the Planning Commission to make an upward adjustment in the State Plan in view of the Haldia Petrochemicals complex which is to be implemented within the next five years; and

(b) if so, what are the details thereof and whether State Government's request has been acceded to?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN): (a) Yes, Sir.

(b) The Finance Minister of West Bengal Government had written to Deputy Chairman, Planning Commission that the Haldia Petrochemicals complex would be taken up by the

State Government jointly with a private party and public financial institutions at a cost of about Rs. 700 crores aid requested the Planning Commission to consider appropriate upward adjustment in the State's Plan to provide for the State's share in the project cost.

A reply has been furnished to the Finance Minister, West Bengal that any upward adjustment of the State Plan from the level already agreed will depend on the extent of additional resources that the State Government would be able to mobilise over and above the extent already taken into account for the agreed Plan size.

**Political Settlement of the Punjab Problem**

257. SHRI GURUDAS DAS GUPTA:

SHRI N. E. BALARAM:

Will the Minister of HOME AFFAIRS be pleased to state the steps taken by Government during the last three months to ease the situation in Punjab and for a political settlement?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): Several steps have been taken in this regard which include release of a number of Akali leaders and other persons after reviewing their cases, lifting of ban on All India Sikh Students' Federation and holding of judicial inquiry into allegations in regard to the incidents of organised violence in Delhi following the assassination of late Prime Minister, Smt. Indira Gandhi. Some major economic decisions were announced regarding setting up of Integral Coach Factory in Punjab early completion of work on the Thien Dam and bonus to Punjab farmers for their wheat. It was also announced that a Zonal Cultural Centre would be set up in Punjab.

**Absconding of Delhi Businessmen associated with extremist activities**

258. SHRI N. E. BALARAM:

SHRI INDRADEEP SINHA—

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Delhi businessmen who were charged with buying foreign currency worth Rs. 1.2 crores and remitting it to Mexico for extremist activities absconded after getting anticipatory bail; and

(b) if so, what steps were taken by Government to prevent the escape of accused?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHD. KHAN):

(a) No, Sir. No such case has been reported by the Delhi Poljcte.

(b) Does not arise.

**Talks between the Governments of Sri Lanka and India to Resolve Ethnic Crisis in Sri Lanka**

250. SHRI N. E. BALARAM:

SHRI INDRADEEP SINHA Will the PRIME MINISTER be pleased to state:

(a) whether some talks were held between the Government of India and the Government of Sri Lanka recently with a view to finding a solution to the ethnic problem in Sri Lanka; and

(b) if so, what are the details and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) Government have been in continuous contact with the Government of Sri Lanka ;'nd have offered India's good offices to Sri Lanka to facilitate a solution to the ethnic problem. The President of Sri Lanka visited India from June 1—3, and had several meetings with the Prime Minister. Later on June 15)16 Mr. H. W. Jayewardene led a Sri Lankan team of legal experts to Delhi and had talks with the Attorney General of India on certain constitutional and legal aspects of the Sri Lanka constitution.

(b) The Sri Lanka President and the Prime Minister discussed the ethnic problem. Both sides agreed on the need to defuse the situation and for all forms of violence to abate and finally cease which would lead to the orealdon of a proper climate for progress towards a political settlement. It was also agreed that every effort would be made for speedy restoration of normalcy in the Northern and Eastern Provinces of Sri Lanka to enable the return of Sri Lanka refugees in India to Sri Lanka.

**Sino-Pak Collaboration in Nuclear Programmes**

260. SHRI JASWANT SINGH; SHRI JERLIE E. TARIANG:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government <-' India are aware of the assistance provided by the People's Republic of China to Pakistan in their nuclear programme; and

(b) what diplomatic and other steps Government propose to take or have taken to counter this possible threat?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) and (b) There have been reports from time to time, pointing towards possible Chinese collaboration in Pakistan's efforts for developing nuclear weapons. While there has been no categorical denial by the Chinese Government of the different reports about Sino-Pak nuclear collaboration, the Chinese Premier had stated during his visit to the United States in January, 1984 that "we do not engage in any nuclear proliferetion ourselves, nor do we help other countries develop nuclear weapons". The Chinese Vice-Premier, Mr. Li Peng, also stated in January this year that China has no intention, at present or in the future of helping non-nuclear countries develop nuclear weapons. Stating that China's nuclear cooperation with other countries is confined to peaceful purposes, Mr. Li added that China was cooperating or discussing cooperation in nuclear energy with France, the Federal Republic of Germany, the United States, Brazil, Pakistan and Japan.

Government keep under constant review all developments affecting the country's security.